

**Memorandum of Understanding between Government of India and  
various Limited Companies for the year 2009-10**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

- (i) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MSTC Limited, for the year 2009-10. [Placed in Library. See No. L.T. 120/15/09]
  - (ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the KIOCL Limited, for the year 2009-10. [Placed in Library. See No. L.T. 121/15/09]
  - (iii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Rashtriya Ispat Nigam Limited (RINL) (Visakhapatnam Steel Plant), for the year 2009-10. [Placed in Library. See No. L.T. 123/15/09]
  - (iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Bharat Refractories Limited (BRL), for the year 2009-10. [Placed in Library. See No. L.T. 118/15/09]
  - (v) Memorandum of Understanding between the Government of India (Ministry of Steel) and the NMDC Limited, for the year 2009-10. [Placed in Library. See No. L.T. 122/15/09]
  - (vi) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL), for the year 2009-10. [Placed in Library. See No. L.T. 117/15/09]
  - (vii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Manganese Ore (India) Limited (MOIL), for the year 2009-10. [Placed in Library. See No. L.T. 124/15/09]
  - (viii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Hindustan Steel Works Construction Limited (HSWCL), for the year 2009-10. [Placed in Library. See No. L.T. 119/15/09]
  - (ix) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MECON Limited, for the year 2009-10. [Placed in Library. See No. L.T. 125/15/09]
- I. **Notifications of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution and Department of Consumer Affairs)**
- II. **Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation)**
- III. **Reports and Accounts of various Corporations and a Cooperative Stores Ltd. (Super Bazar) for the years of 1991-92, 2007-08 and 2008-09 and related papers**